

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO.3784  
TO BE ANSWERED ON 12.08.2025**

**SCHEDULED CASTE ENROLLED UNDER SHRESHTA SCHEME**

**3784. SHRI S JAGATHRATCHAKAN:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the total number of Scheduled Caste students enrolled under the Scheme for Residential Education for Students in High Schools in Targeted Areas (SHRESHTA) scheme since inception and total seats sanctioned thereunder in the country, State-wise;
- (b) the details of the funds allocation and actual expenditure incurred under the scheme since inception, fund distribution and per-student cost, State-wise;
- (c) the details of performance indicators monitored to evaluate scheme effectiveness in terms of academic outcomes and drop-out rates; and
- (d) the steps taken to expand the scheme's reach and timeline for achieving the target of providing quality residential education to 3,000 students annually?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT**

**(SHRI RAMDAS ATHAWALE)**

(a) & (b): The Central Sector Scheme, namely "Scheme for Residential Education for Students in High Schools in Targeted Areas (SHRESHTA)", in its present form, is in operation since 2021-22. Under Mode-I of the Scheme per year 3,000 slots and under Mode-II 13,500 slots have been earmarked. The annual cost per student is at **Annexure-I**.

Details of funds allocated and released under the Scheme from 2021-22 and the details of number of students enrolled, funds released (School/Project wise) located in States/Union Territories since 2021-22 are at **Annexure-II and III** respectively.

(c) : The pass percentage of the admitted students under the Scheme has been more than 99 percent and the drop-out is a small percentage.

(d) : Department of Social Justice and Empowerment has taken various measures like writing letters to States/Union Territories to publicize the Scheme amongst schools and motivate SC students to participate in the SHRESHTA Scheme, facilitating SC students in getting their SC certificates without delay for availing benefits of the Scheme, apart from publishing Scheme guidelines, National Eligibility Test for SHRESHTA (NETS), etc. through website of the ministry and print media as well. Moreover, multiple rounds of counselling are being organized in order to fill the seats.

Annexure referred to part (a) & (b) of Lok Sabha Unstarred Question No.3784 to be answered on 12.08.2025

Mode-I	
Class	Amount
9 <sup>th</sup>	1,00,000
10 <sup>th</sup>	1,10,000
11 <sup>th</sup>	1,25,000
12 <sup>th</sup>	1,35,000

Mode-II			
Standard	Amount		
	Residential	Non-residential	Hostel
Primary	44,000	27,000	30,000
Secondary	55,000	35,000	30,000

Apart from above, there is provision of bridge courses for which 10% of annual fee is provided.

**Annexure-II**

**Annexure referred to part (a) & (b) of Lok Sabha Unstarred Question No.3784 to be answered on 12.08.2025**

The details of funds allocated and released under the Scheme from 2021-22 to 2025-26:

**(Rupees in cr.)**

<b>SL. No.</b>	<b>Years</b>	<b>Funds allocated</b>	<b>Funds released</b>
1	2021-22	63.21	38.04
2	2022-23	89.00	51.12
3	2023-24	90.65	81.57
4	2024-25	110.00	109.98
5	2025-26	140.00	29.35 (As on 07.08.2025)

Annexure referred to part (a) & (b) of Lok Sabha Unstarred Question No.3784 to be answered on 12.08.2025

The details of Scheduled Caste Student enrolled and fund allocated and expenditure under the Scheme for Residential Education for Students in High Schools in Targeted Areas (SHRESHTA)

(Rs. In Lakh)

S. No	State/UTs	Amount released 2021-22	No. of Beneficiaries	Amount released 2022-23	No. of Beneficiaries	Amount released 2023-24	No. of Beneficiaries	Amount released 2024-25	No. of Beneficiaries
1.	Andhra Pradesh	218.32	1153	261.32	457	667.24	947	1018.01	1154
2.	Bihar	192.75	226	246.1	198	142.29	115	132.29	112
3.	Chhattisgarh	51.5	50	154.5	130	274.75	231	385.35	324
4.	Gujarat	14.71	201	31.62	163	32.18	29	92.56	129
5.	Haryana	8.75	103	75.18	242	361.62	293	888.94	760
6.	Himachal Pradesh	9.25	9	42.64	35	67.4	56	86.07	72
7.	Jammu & Kashmir	0	0	0	0	0	0	0	0
8.	Jharkhand	33.09	73	129.6	85	70.71	60	89.89	72
9.	Karnataka	327.59	1751	279.77	887	454.52	1160	603.26	1123
10.	Kerala	2.2	2	232.9	195	339.99	278	331.00	272
11.	Madhya Pradesh	176.07	1062	253.87	520	379.28	547	430.44	470
12.	Maharashtra	504.63	3825	744.29	4094	878.5	2982	913.99	1751
13.	Orissa	336.21	1898	415.36	1264	485.06	1222	355.44	668
14.	Punjab	0	0	20.25	17	48.25	39	55.34	44
15.	Puducherry	0	0	8.52	7	9.8	8	5.00	4
16.	Rajasthan	350.94	2360	486.9	1974	1286.45	2399	2000.12	2711
17.	Tamil Nadu	154.28	440	347.02	643	404.64	341	375.49	312
18.	Tripura	2	4	0	0	0	0	0	0
19.	Uttar Pradesh	1046.44	3947	1034.38	3228	1674.65	3662	2427.01	3293
20.	Uttarakhand	43.3	224	62.26	84	94.64	184	121.75	160
21.	West Bengal	106.55	1100	38.54	237	88.76	318	63.66	172
22.	A & N Island	0	0	2.25	2	2.45	2	1.25	1
23.	NCT of Delhi	81.62	500	105.82	1026	155.1	752	170.22	542
24.	Assam	64.86	707	64.04	588	6.00	5	3.75	3
25.	Manipur	14.31	200	0	0	11.00	25	26.46	0
26.	Telangana	39.81	300	54.18	255	96.76	161	84.00	132
27.	Meghalaya	24.87	300	21.66	148	0	0	0	0
	<b>Grand Total</b>	<b>3804.05</b>	<b>20435</b>	<b>5112.97</b>	<b>16479</b>	<b>8032.04</b>	<b>15816</b>	<b>10661.29</b>	<b>14281</b>